

OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR

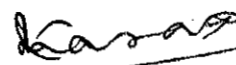
PUBLIC NOTICE

Applications for filling up following posts of Clerk on ad-hoc basis are invited, initially for a period of six months or till regular appointments are made by the Hon'ble Punjab & Haryana High Court, Chandigarh, whichever is earlier. The education qualification, pay and other criteria to fill up these posts are as under:-

Sr No	Nature of Post	No. of Posts	Pay	Qualifications												
1	Clerk on adhoc basis	10 (Ten) 1 SC 2 BC 1 SC(Majhabi) 1 BC(Ex-Serviceman) 1 SC(Sportsman) 1 Physical Handicapped 3 Ex-Serviceman In case, no candidate of reserved category is available then appointment will be made from general category.	Fixed monthly emoluments Rs.10958/- (DC rate) in the pay scale of Rs.10300-34800 +3200/- Grade pay as per Punjab Govt. letter No.7/204/2012-4FPI/66 dated 15.1.2015 or as per notification No. 7/204/2012 -4F.P.1/1049 dated 21.12.2015 or as admissible from time to time.	Candidates who possess a degree of Bachelor of Arts or Bachelor of Science or equivalent thereto from a recognized university and has passed Matriculation Examination with Punjabi one of the subject. The candidates shall have to take written examination in the following subjects:- <table border="1"> <thead> <tr> <th>Subject</th> <th>Max Marks</th> <th>Qualifying Marks</th> </tr> </thead> <tbody> <tr> <td>English</td> <td>50</td> <td>33%</td> </tr> <tr> <td>Composition</td> <td></td> <td></td> </tr> <tr> <td>General Knowledge</td> <td>50</td> <td>33%</td> </tr> </tbody> </table> No candidate shall be considered for appointment unless he obtains 40% marks in aggregate in the written examination and having proficiency in operation of computers (word processing and Spread Sheets)	Subject	Max Marks	Qualifying Marks	English	50	33%	Composition			General Knowledge	50	33%
Subject	Max Marks	Qualifying Marks														
English	50	33%														
Composition																
General Knowledge	50	33%														

1. Applications are invited for the above said posts on the prescribed proforma(available on the official website of this office) with complete bio-data/correspondence address with contact number, if any, alongwith attested testimonials and two latest passport size photographs and the same should reach this office by **27.11.2017 (Monday) at 5.00 P.M.** No application will be entertained thereafter. Incomplete applications will be rejected summarily without any notice.
2. The reservation of the vacancies is as per the policy of Punjab Government. The post of reserved category will be offered to the candidates of General category, if no suitable candidate from the reserved category is found available.
3. The candidates should be between the age of 18 to 37 years as on 01.01.2017. Relaxation will be given as per instructions of Punjab Govt.
4. Date of written test for the post of Clerk on adhoc basis is **13.12.2017 (Wednesday)**. The candidates should attend this office at 09:30 AM alongwith original testimonials on the date of test/interview. No separate letters will be issued with regard to the written test.
5. The number of vacancies shown above is tentative and these may increase or decrease. In case of administrative reasons arising later on, the interview/test for the abovesaid posts can be cancelled/postponed and this office will not be responsible for the same.
6. No T.A./D.A. for this purpose will be paid.

For any update, please visit recruitment page on the official website of this office <http://ecourts.gov.in/hoshiarpur/history>.



Sunil Kumar Arora
District & Sessions Judge,
Hoshiarpur
31-10-17.

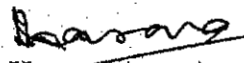
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Endst.No. 22539-589 Dated: 31.10.17

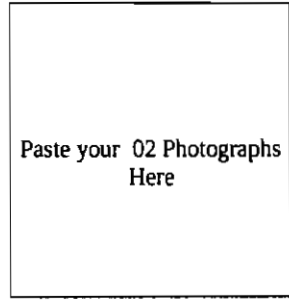
Copy forwarded for information and necessary action to :-

1. All the District & Sessions Judges in the State of Punjab through e-mail with the request to obtain and send applications alongwith service record of retrenched/surplus Clerks, if any, to this office on or before 27.11.2017 (Monday). If no reply is received from the respective Districts by the said date, it will be presumed that no retrenched/surplus employee for the abovesaid posts, is available with the Sessions Division.
2. All the Judicial Officers working in this Sessions Division for affixing the copy of public notice on the notice board of their respective courts.
3. The District Employment Generation and Training Officer, District Employment Exchange, Hoshiarpur for sending the lists of the eligible candidates for the abovesaid posts with contact number and complete address on or before 27.11.2017 at 5.00 PM, positively.
5. The Manager, Dainik Bhaskar, Jalandhar with the request to publish the above mentioned notice at the earliest and send the copy of newspaper alongwith bill to this office under DAVP rates (Govt. approved rates) at the earliest.
- ✓ 6. System Officer of this office to upload this public notice on the official website of this Court.

Daftri of this office to display this notice on the notice board of this court/office.


(Sunil Kumar Arora)
District & Sessions Judge,
Hoshiarpur
31-10-17

PRESCRIBED PROFORMA FOR THE POST OF CLERK ON ADHOC BASIS



Sr. No.	Particulars	
1	Name of the Candidate	
2	Father's Name	
3	Mother's Name	
4	Date of Birth	
5	Parmanent Address	
6	Correspondence Address	
7	Nationality	
8	Education Qualification <i>(Candidate must have passed the matriculation examination with Punjabi as one of the subject.)</i>	
9	Caste/ Category	
10	Contact No.	
11	Languages Known	
12	Additional Qualification	
13	Work Experience, if any	

Note: Application for the above said post must be supported with the attested copies of educational testimonials, caste/category certificate, as desired in the public notice.

It is certified that the above said contents are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

Dated:

Place :

Signature of the Candidate